

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI BHAGWAT JHA AZAD) : (a) and (b). The suggestion made in this behalf is still under examination of Government.

Review of Working of Key Industries

*448. SHRI RAM SWARUP RAM :

SHRI CHITTA MAHATA:

Will the Minister of INDUSTRY be pleased to state :

(a) whether Government propose to undertake a review of the working of key industries in the country with a view to locate their infrastructural deficiencies, capacity utilisation etc. ; and

(b) if so, details thereof ?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI) : (a) and (b). While no specific proposal to review the working of key industries is under consideration, the working of these industries is constantly under review of the Government. All efforts are made to remove all constraints and to achieve optimum utilisation of capacity by these industries.

Direct Recruitment to Cadre of Assistants and Section Officers

*449. SHRI DIGAMBAR SINGH: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have issued orders to do away with the backlog vacancies in respect of direct recruitment quota in the cadre of Assistants ;

(b) whether Government have received representations from Section Officers, individually and also through their recognised Associations to extend this order in the case of direct recruitment to the cadre of Section Officers also; and

(c) what action has been taken by Government on these representations and decision taken by Government about this matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) and (b). Yes, Sir.

(c) This matter is pending in the Departmental Council of Department of Personnel and A.R. and is being considered alongwith certain other related issues.

Deaths due to Illicit Liquor in Tribal areas of Andhra Pradesh

*450. SHRI DAULATSINHJI JADEJA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have received reports of deaths in the tribal areas of Andhra Pradesh due to sale of illicit liquor by liquor contractors and certain cooperative societies; and

(b) if so, the steps being taken to protect the tribals from exploitation by liquor contractors and bogus Cooperative Societies selling liquor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) No, Sir.

(b) Steps have been taken by the State Government to generally protect tribals from exploitation by liquor contractors. Tribals are allowed free tapping and distillation for domestic consumption. Priority in lease of arrack shops in tribal areas is assigned in the order (a) shops run by Government agencies (b) Arrack Cooperative Societies formed by tribals and (c) limited auction participated in by tribal bidders.